

Maintenance of Pathalgaon to Jashpur stretch on NH-78

2417. SHRI RANVIJAY SINGH JUDEV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the amount spent on maintenance on Pathalgaon to Jashpur (Shank border) stretch on NH 78 during the last five years;

(b) whether recently a large amount was again allocated for maintenance of this stretch and within few days it went bad and now it is difficult to drive on this road;

(c) whether Government would take note of it and a special team would be sent to audit the accounts for maintenance for the last five years and take action on Chhattisgarh NH team at Raipur, Ambikapur and Jashpur; and

(d) whether Government would maintain the road as it is getting bad in rains and traffic would face problems?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) An amount of Rupees 33.67 crores has been spent during last five years on maintenance of Pathalgaon–Jashpur–Chhattisgarh/Jharkhand Broder Section NH-78. The improvement and widening to two lane with paved shoulder of this road is included under National Highway Development Project (Phase IV) and the work of development of Pathalgaon–Kankuri Section has been awarded on 31.03.2016.

(c) Audit of National Highway Divisions of State PWD is being carried out by Accountant General of State Government and Comptroller and Auditor General of India.

(d) The road is being maintained in traffic worthy condition by Chhattisgarh State PWD.

Banning of diesel vehicles

2418. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Green Tribunal has recently directed diesel vehicles older than 10 years to be deregistered in NCR of Delhi;

(b) if so, the details thereof;

(c) whether scrapping policy has been developed by Government and if so, the details thereof;

(d) if not, the reasons for the delay;